

ITEM NO.102

COURT NO.4

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1955/2011

C.I.T., AHMEDABAD

Appellant(s)

VERSUS

SHAILESH P. SHAH

Respondent(s)

Date : 30-11-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. N. Venkataraman, ASG
Ms. Vishakha, Adv.
Mr. Shetty Uday Kr. Sagar, Adv.
Mr. H.R. Rao, Adv.
Ms. Rekha Pandey, Adv.
Ms. Sanskriti Pathak, Adv.
Mr. Raj Bahadur Yadav, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s) Ms. Manisha T. Karia, AOR
Ms. Nidhi Nagpal, Adv.
Ms. Tanvi Nigam, Adv.
Mr. Adarsh Kumar, Adv.
Mr. Aditya Kesar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 07.12.2022.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR